

Punjab

Average time taken in disposal of cases (2021)

Current Date 2022-5-20
Data for the year of 2021

Civil Cases

1. No. of Pending cases as on 1st 100795
January
2. Total Number of Civil Cases 9616
Disposed
3. Average time taken for disposal 329 days
during the year.
4. Maximum Time taken for disposal 7674 days
5. Minimum Time taken for disposal 1 day
6. No. of Pending Cases as on 31st 113532
December

Criminal Cases

1. No. of Pending cases as on 1st 86412
January
2. Total Number of Cases Disposed 37099
3. Average time taken for disposal 158 days
during the year.
4. Maximum Time taken for disposal 7348 days
5. Minimum Time taken for disposal 1 day
6. No. of Pending Cases as on 31st 92481
December

Total (Civil & Criminal)

1. No. of Pending cases as on 1st 187207
January
2. No. of Pending cases as on 31 206013
December
3. Total No. of Cases Disposed 46715
4. Average Time taken for disposal of 193 days
cases

Haryana

Average time taken in disposal of cases (2021)

Current Date 2022-5-20
Data for the year of 2021

Civil Cases

1. No. of Pending cases as on 1st January 133847
2. Total Number of Civil Cases Disposed 14395
3. Average time taken for disposal during the year. 768 days
4. Maximum Time taken for disposal 11838 days
5. Minimum Time taken for disposal 1 day
6. No. of Pending Cases as on 31st December 144089

Criminal Cases

1. No. of Pending cases as on 1st January 57863
2. Total Number of Cases Disposed 20986
3. Average time taken for disposal during the year. 149 days
4. Maximum Time taken for disposal 5989 days
5. Minimum Time taken for disposal 1 day
6. No. of Pending Cases as on 31st December 61742

Total (Civil & Criminal)

1. No. of Pending cases as on 1st January 191710
2. No. of Pending cases as on 31 December 205831
3. Total No. of Cases Disposed 35381
4. Average Time taken for disposal of cases 401 days